

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
16-04-2024 AT 10:30 AM**

**CP (IB) No. 349/95/HDB/2022**

**AND**

**IA (IBC) 383/2024 in CP (IB) No. 349/95/HDB/2022**

u/s. 95 of IBC, 2016

**IN THE MATTER OF:**

Bank of Maharashtra

**...Petitioner**

**AND**

Shri. P Krishna (Style N Supply Private Limited)

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 383/2024**

Learned Counsel Ms Aishwarya, for Financial Creditor present through Video Conference.

Mr Murali Mohan Chevuturi, Resolution Professional present through Video Conference. Objections filed with delay. Delay condoned. Call on for hearing on 27.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**